

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1552 OF 2019 IN  
DFR NO. 2259 OF 2019 & IA NO. 1548 OF 2019**

**Dated : 29<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Bannari Amman Sugars Limited ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

**ORDER**

Issue notice on both IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **05.09.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/pk

**(Justice Manjula Chellur)**  
**Chairperson**